

## Annexure-Annexure - B1 (E)

Name of the Corporate Debtor: Shree Ambika Sugars Ltd

List of Stakeholders as on: 18.08.2022

## LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(Amount in ₹)

Sl. No	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim Rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether any lien/attached removed? (Yes/No)						% of Share in total amount of claims admitted
1	The Assistant Commissioner of Customs	Government of India	NOT APPLICABLE IN CASE OF GOVT CLAIM	28-06-2022	70,06,43,245.00	70,06,43,245.00	Custom duty & Interest Dues	70,06,43,245.00	NO	75.08	-	-	-	-	
2	Employees Provident Fund Organisation, Rgional Office, Trichy	Employees Provident Fund Organisation	NOT APPLICABLE IN CASE OF GOVT CLAIM	18-07-2022	4,23,20,223.00	4,23,20,223.00	PF Contribution/ Admin Charges, Interest & Penalty Dues	-	NO	4.54	-	-	-	-	
3	Employees Provident Fund Organisation, Rgional Office, Royapettah	Government of India	NOT APPLICABLE IN CASE OF GOVT CLAIM	19-07-2022	29,735.00	29,735.00	Due towards Penal Damages & Interest	-	NO	0.00	-	-	-	-	
4	Assistant Commissioner (ST), Nungambakkam Assessment Circle	State Government of Tamil Nadu	NOT APPLICABLE IN CASE OF GOVT CLAIM	14-07-2022	7,83,62,395.00	7,83,62,395.00	VAT & Entry Tax Dues	-	NO	8.40	-	-	-	-	
5	The Director of Electricity Tax and Chief Electrical Inspector	State Government of Tamil Nadu	NOT APPLICABLE IN CASE OF GOVT CLAIM	13-07-2022	10,12,28,958.00	10,12,28,958.00	Electricity Tax & Interest	-	NO	10.85	-	-	-	-	
6	Employee's State Insurance Corporation	Government of India	NOT APPLICABLE IN CASE OF GOVT CLAIM	11-07-2022	12,142.00	12,142.00	ESI Dues & Interest	-	NO	0.00	-	-	-	-	
7	Assistant Commissioner of GST and Central Excise - Coddalore	Government of India	NOT APPLICABLE IN CASE OF GOVT CLAIM	01-07-2022	1,05,94,131.00	1,05,94,131.00	Excise Dues, Interest & Penalty	-	NO	1.14	-	-	-	-	
<b>Grand Total</b>					<b>93,31,90,829.00</b>	<b>93,31,90,829.00</b>	<b>-</b>	<b>70,06,43,245.00</b>	<b>-</b>	<b>100.00</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>

